

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

(IB)150(PB)/2017

IN THE MATTER OF:

Mr. Samir Menon & Ors.

.... **APPLICANT / PETITIONER**

Vs

M/s AVJ Developers (India) Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 9 of Insolvency & Bankruptcy of Code, 2016

Order delivered on 11.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :-


For the RESPONDENT :-

For the OL :- Mr. Parikshit Kumar, Advocate

ORDER

For Order See **(IB)147(PB)/2017**


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**